

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1647
ANSWERED ON:07.03.2013
DIGITISATION OF RECORDS OF SWBS
Tandon Annu

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Union Government is considering the digitisation of the records of all the State Waqf Boards (SWBs);
- (b) if so, the details thereof, State/UT-wise;
- (c) whether the Union Government has identified the relevant companies equipped to deal with the task of digitisation in regional languages; and
- (d) if so, the details thereof, State/UT-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

- (a) Yes Madam, the Ministry of Minority Affairs is implementing a scheme named "Computerisation of records of State Wakf Boards". The scheme has a component for digitisation of deeds, legal documents and other relevant records which establish the ownership rights of wakf estates & wakf properties.
- (b) The latest status/progress of digitization work at various State/UT Wakf Boards is enclosed at Annexure-I.
- (c) & (d): Ministry of Minority Affairs has provided funds to National Informatics Centre Services Inc. (NICS) for development and implementing of Information System under supervision of National Informatics Centre (NIC). Pre-Digitization work is being carried-out by respective State/UT Wakf Boards, which involves identification and arrangement of documents, preparation of metadata folder of each wakf property before digitisation is taken up. Scanning of Documents is being done by the agencies empanelled by NICS. The process of digitization is universal and makes no differentiation between languages.